

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 132390/2021 in Criminal Appeal No(s). 1694/2019

BHARAT SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 132390/2021 - GRANT OF BAIL)

Date : 22-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Raman Yadav, Adv.  
Mr. Syed Mehdi Imam, AOR  
Mr. Divyank Tyagi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 132390/2021

Issue notice.

(ARJUN BISHT)  
(COURT MASTER (SH)

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS